has no direct control in so far as the management of funds and discipline of the staff at the research station is concerned and this question does not therefore arise.

Labour going to foreign countries for seeking jobs

1115. SHRI RAMANAND YADAV: SHRI DHULESHWAR MEENA-

Will the Minister Of LABOUR be pleased to state

- (a) whether it is a fact that large number of Indians have gone to foreign countries to seek jobs and they are send ing large sums of foreign exchange to this country;
- (b) if so, the number of jobless Indian workers who were permitted to So to foreign countries during 1983-84, 1984-85; and
- (c) whether Government propose to bring forward a comprehensive legislation for the welfare of immigrant labour and introduce compulsory insurance scheme and create welfare funds?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJAIAH): (a) Yes, Sir.

(b) The number of Indian workers permitted to go to the foreign countries during the calendar years 1983 and 1984' i_s approximately 2,25.000 and 2,05,900 respectively.

Statement

(c) The modalities of the introduction of the compulsory insurance scheme and creation of welfare fund for emigrant workers are being worked out in consultation with the concerned agencies.

Loan sanctioned to States by HUDCO

- 1116. SHRI RAMANAND YADAV: Will the Minister of WORKS AND HOUSING be pleased to state-
- (a) what is the amount of loan sanctioned by HUDCO to different States during the last three years for the construction of houses;
- (b) what is the number of agencies which received the loan and t'ne criteria adopted f^{or} sanctioning th_e loan; and
- (c) whether there is any agency which monitors the utilization of the loan sanctioned by HUDCO ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) The amounts of loan sanctioned by HUDCO ^ different States/Union Territories during the last three years are given in the annexure.

- (b) The number of agencies which have received the loan during the last three years is also given in the annexure. The schemes are sanctioned in accordance with the prescribed guidelines.
- (c) HUDCO itself monitors the implementation of the scheme through periodical reports from the implementing agencies.

Statewide Loa sanctioned by HUDCO during the last three years

State/UT	Loan Sancti 1983-84	1984-85	CO 1982-85
		(Rs. in chore)	
1	2	3	4
Andhra Pradesh	22-17	29 .31	24/36
Assam	0.00	1.28	n-
Bihar	6-15	6-02	6-48
Gujarat	22.07	22. 79	30 06

115

	t		-		2	<u>3</u>	4
Haryana .					4.11	12,42	11.11
Himuchal Pradesh	ì.				0.73	2 *26	1 .00
Jamru & Kashm	jr				0.14	0.27	0.00
Karnataka .					13.20	11 '95	12 '79
Kerala					12'17	18· 37	15 - 42
Madhya Pradesh					6.49	8.42	5.91
Maharashtra ,					26.62	33.36	39 '37
Manipur .	•			•	0.20	0.00	0.20
Meghalaya .					0.00	0.00	0 -07
Nagaland .		•	•	•	0.00	0.00	o *oo
Orissa					8-62	5-10	8.70
Punjab	•	•			8.62	8.80	8-27
Rajasthan .				•	41.12	25.39	30.61
Sikkim		•			0.00	0.00	0.30
Tamil Nadu .		•	•		18.37	22.15	. 33-80
Tripura , .			٠	•	0.00	0.00	0.27
Uttar Pradesh		٠	•	•	26,42	3 6 · 99	63.79
West Bengal .	•	•	•	•	0.59	2 •36	2 .93
A. N. Islands .			• .		0+00	0.09	0.00
Ammachal Pradesh		•	•		0.00	0.00	0,00
Chandigarh .		•		•	3.34	2.65	3.29
Dadra & Nagar H	laveli	•		•	0,00	0.00	0*00
Delhi .					0.00	τ-89	51 '32
Goa, Daman, Diu					0.00	0.00	0.42
Lakshadweep .		•			0.00	6,00	0.00
Mizoram .					0.00	0.00	0.00
on dicherry		•	•	•	0.00	0.67	0.00
All States/UT	Γα				221 -33	252.47	352 -88